

THE MINISTER OF RAILWAYS  
(SHRI K. HANUMANTHAIYA) (a) Yes.

(b) Major part of the journey from Bombay to Ajmer and back was performed in train services and rest by Inspection carriage and not saloon. Inspection Carriage occupied by Sr. Dy. General Manager. Western Railway was hauled by 72/71 Up & 69 Up and that of C. M. E., by 4 Dn/3 Up Expresses.

(c) Yes.

(d) For inspecting railway workshops, depots, sheds, stations etc. at a number of places between Bombay and Ajmer.

#### **Koel River Project in Bihar**

1811. SHRI MARTAND SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Bihar Government are increasing the area under Sone Barrage system beyond that authorised by Central Government;

(b) whether Bihar Government have also submitted to Central Government Scheme of a project on North Koel River; and

(c) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF IRRIGATION AND  
POWER (SHRI B. N. KUREEL) : (a) No specific proposal from the State Government has been received.

(b) Yes.

(c) North Koel project propose to irrigate new areas in addition to supplementing the supplies to the Sone High Level Canal areas. The project is under examination in Central Water and Power Commission.

#### **Remodelling of Sone Barrage and construction of New Barrage at Indrapuri in Bihar**

1812. SHRI MARTAND SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Madhya Pradesh Government

have in January informed the Central Government about the intention to divert waters of River Sone into the Tons Valley for power generation;

(b) whether Central Government cleared projects regarding remodelling of existing Sone Barrage and canals and construction of a new barrage at Indrapuri with High Level canal in Bihar; and

(c) if so, the progress so far made in this direction ?

THE DEPUTY MINISTER IN THE  
MINISTER OF IRRIGATION AND  
POWER (SHRI B. N. KUREEL) : (a) In January, 1963, the Government of Madhya Pradesh informed that they were contemplating diversion of Sone waters to Tons Valley for power generation and for irrigation.

(b) The proposals of the Government of Bihar for remodelling the Sone Canal System and a new barrage in replacement of the old weir was accepted in 1960. The Sone High Level Canal project was accepted in 1968.

(c) The Governments of Bihar, Madhya Pradesh and Uttar Pradesh have not yet been able to arrive at a settlement on the Sone Waters. It is proposed to have further discussions with the Chief Ministers in order to resolve the differences.

#### **Separate Carriages for Railway Officers**

1813. SHRI VAYALAR RAVI : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railway Officers are paid regular T. A. while on tour like officers of other Departments; and

(b) if so, whether there is any special reason for allotting separate carriages for them ?

THE MINISTER OF RAILWAYS  
(SHRI K. HANUMANTHAIYA) : (a) and (b). Railway Officers are paid T. A. while on tour under the Railway Rules. T. A. in their case consists of two elements viz. free pass